

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10311 of 2018-DB

(Arising out of OIA-VAD-EXCUS-001-APP-237-240-2017-18 Dated 24/07/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Arch Pharmalabs Ltd

Survey No.323, Gunlamachnoor Village,
Hathnoora Mandal, Medak-
Sangareddy, Telengana

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Vadodara-I

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara,
Gujarat-390007

...Respondent

APPEARANCE:

Shri Gunjan Shah, Chartered Accountant appeared for the Appellant
Shri Rajesh K Agarwal, Superintendent (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/ DECISION: 07.06.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 10310 of 2018-DB.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**